

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3414  
ANSWERED ON:06.08.2002  
INCREASE IN PRICE OF MULTISTOREY FLATS BY DDA  
RAVI PRAKASH VERMA

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether the DDA has increased three times price of multi-storey flats in Motia Khan, Delhi which have been constructed after removing jhuggi clusters from there;
- (b) if so, the existing actual price fixed for LIG/MIG flats constructed there;
- (c) the procedure for the allotment of these flats;
- (d) whether the Government propose to construct shopping centres and LIG/MIG flats at the said place vacated by DDA; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI O. RAJAGOPAL )

(a) to (c): The DDA has reported that it did not construct any LIG/MIG flats in multi-storey blocks at Motia Khan. However, it announced a Scheme of SFS flats at Motia Khan in October 1982 under which 84 Cat. III SFS multi-storeyed flats were to be constructed in two blocks with 42 flats in each block. The draw for allocation of flats was held on 20.1.1983 and the estimated cost of the flats was shown to be Rs.3,81,900/-. But, the construction of the flats got delayed and was completed only in 1996. The costing of these Cat. III SFS multi-storey flats at Motia Khan was finally approved in 1998 for the original allottees that varied from Rs.23.86 lakhs to Rs.26.92 lakhs depending upon the variation in the plinth area.

(d) & (e): The DDA has reported that presently there is no proposal for construction of LIG/MIG flats on the land at Motia Khan that became available after removal of jhuggi clusters. They propose to utilize this land for construction of hotels, shopping centres and HIG multi-storey flats.